

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1587
TO BE ANSWERED ON 31/07/2026

DIGITAL ISSUES IN THE IMPLEMENTATION OF VB-G RAM G

1587 Shri A. A. Rahim:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has assessed the impact of mandatory use of digital applications on the implementation of Viksit Bharat—Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB—G RAM G);
- (b) the number of instances reported during the last three years where technical or application-related issues affected attendance recording, wage payments or work allocation, State-wise;
- (c) whether Government has conducted any assessment of the number of workers who were unable to avail employment or experienced delays in wage payments due to such digital issues; and
- (d) the corrective measures taken to ensure that technical failures or digital authentication issues do not deprive eligible workers of employment or timely payment of wages?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Consequent upon the commencement of the Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin): VB–G RAM G Act, 2025, the scheme has been successfully implemented across the rural areas of the country with effect from 1st July, 2026. Since its rollout, over 7.52 crore persondays have been generated across 8.96 lakh worksites. Prior to the commencement of the Act, the Ministry undertook extensive preparedness reviews with the States/UTs covering administrative, financial and technology-enabled implementation arrangements. Capacity building programmes, system testing and regular review meetings were conducted to ensure that the digital ecosystem required for implementation was operationalised well in time. These preparatory measures have facilitated the smooth and seamless implementation of the scheme across the country.

(b) to (d): The successful rollout of VB–G RAM G is reflected in the fact that around 99% of rural households demanding employment have been offered employment. Further, the attendance is being captured through the National Mobile Monitoring System (NMMS), thereby strengthening transparency and authenticity in attendance recording. A comprehensive exception-handling and exemption mechanism has been put in place to ensure that genuine workers are not denied employment or timely processing of wage payments in cases where technical issues are noticed through the prescribed procedure.

The Ministry continuously monitors the implementation of the scheme through real-time Management Information System (MIS) dashboards, regular reviews with the States/UTs and promptly resolve operational issues, wherever required. In addition, the Government has put

in place a number of safeguards, including alternative authentication, prescribed exception-handling mechanisms, technical support to States/UTs, capacity building of field functionaries and continuous improvements in digital applications based on user feedback, to ensure that temporary technical or digital authentication-related issues do not deprive willing workers of employment or timely payment of wages. These measures have ensured the smooth implementation of the scheme while safeguarding the statutory entitlements of rural workers.
